

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH**  
**HYDERABAD.**

**SUB: XIX BASIC COURSE - Junior Civil Judges - Imparting Basic Training for 42 candidates, who were appointed as Junior Civil Judges for a period of six months i.e., Part-I Institutional Training for a period of five months from 01.10.2013 to 28.02.2014 and Part-II Mid Term Practical Training for a period of one month from 01.03.2014 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad - ORDERS - ISSUED.**

- READ:**
1. G.O.Ms.No.96 Law (L.A & J - Courts.C) Department dated 07.08.2013.
  2. G.O.Ms.No.97, Law (L.A & J - Home Courts.C) Department, dated 07.08.2013.
  3. G.O.Ms.No.101, Law (L.A & J - Home Courts.C) Department, dated 17.08.2013.
  4. G.O.Ms.No.102, Law (L.A & J - Home - Courts.C) Department dated 17.08.2013.
  5. High Court's Letter Roc.No.5326/2013-B.Spl., dated 24.08.2013 addressed to the Director, Andhra Pradesh Judicial Academy, Secunderabad
  6. Letter Roc.No.907/2013-APJA-Sec'bad, dated 20.09.2013 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

**ORDER ROC.NO.5326/2013-B.SPL. DATED:21.09.2013.**

On the recommendation made by the High Court, the Government in their G.Os. 1<sup>st</sup> to 4<sup>th</sup> read above issued orders approving the names of 42 (1+2+5+34) candidates as Junior Civil Judges. The High Court while communicating the said orders to the Candidates directed them to submit their Physical Fitness Certificates on or before 10.09.2013. In turn, all the candidates have submitted their Physical Fitness Certificates.

As per Rule 8 of Andhra Pradesh State Judicial Service Rules, 2007 every person who is appointed to the category of Civil Judges (Junior Division) shall under go training in the Academy, for a period one year.

The Director, Andhra Pradesh Judicial Academy, Secunderabad in his letter 6<sup>th</sup> read above, informed the Hon'ble High Court, that the Hon'ble Board of Governors of Andhra Pradesh Judicial Academy, Secunderabad, accorded permission to commence the XIX Basic Course for 42 candidates for a period of six months i.e., Part-I Institutional Training for a period of five months from 01.10.2013 to 28.02.2014 and Part-II Mid Term Practical Training for a period of one month from 01.03.2014 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad.

**In view of the above, the High Court is pleased to pass the following order:**

All the 42 newly selected Junior Civil Judges (list enclosed) in the G.Os.1<sup>st</sup> to 4<sup>th</sup> read above are hereby directed to report before the Director, Andhra Pradesh Judicial Academy, Sardar Pattel Road, Secunderabad at 8.00 a.m. on

01.10.2013 for undergoing XIX Basic Course for a period of six months i.e., Part-I Institutional Training for a period of five months from 01.10.2013 to 28.02.2014 and Part-II Mid Term Practical Training for a period of one month from 01.03.2014.

The trainee Junior Civil Judges will be under the control of the Director, Andhra Pradesh Judicial Academy, Secunderabad during the period of their training.

The Director will collect the Statement of Properties and Relations, oath forms and joining reports in respect of 42 Candidates and send the same to the High Court.

At the end of six months training, the Director should submit the report to the High Court with reference to each trainee officer regarding successful completion of XIX Basic Course.

**NOTE: 1. All the newly selected 42 Junior Civil Judges, who require accommodation during the training period at Andhra Pradesh Judicial Academy, Secunderabad, may contact the Administrative Officer, Andhra Pradesh Judicial Academy, Secunderabad (Cell No.9440901092).**

**2. The above said orders are placed in the High Court's Website <http://hc.ap.nic.in>. The downloaded copy of the said proceedings is valid to report before the Director, Andhra Pradesh Judicial Academy, Secunderabad for undergoing basic training.**

*A. Shankar Narayana*  
**REGISTRAR (VIGILANCE)**

To

1. The Candidates Concerned
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad
5. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
6. The Pay and Accounts Officer, Hyderabad.
7. The Secretary to Government, Law (LA & J- Home Cts. C1) Department, Government of Andhra Pradesh, Hyderabad.
8. The Section Officers, Recruitment Cell, B. Section, D-I. Budget Section, and Computer Section, High Court of A.P., Hyderabad.

B.SPL. SECTION.

LIST OF 42 NEWLY SELECTED JUNIOR CIVIL JUDGES

- I. G.O.Ms.No.96, Law (LA & J – HOME COURTS.C) DEPARTMENT, dated 07.08.2013.

SL.No.	OFFICER NAME AND ADDRESS
1.	SMT. G.SRIDEVI, D.No.20-180/A1, Near Narayana College (East), Mittor, Chittoor – 517 001.

- II. G.O.Ms.No.97, Law (LA & J – HOME COURTS.C) DEPARTMENT, dated 07.08.2013.

SL.No.	OFFICER NAME AND ADDRESS
2.	SMT. MOLOTHU BUJJI, H.No.2-1-173, NCL North Avenue, Kompally (Village), Pet Basheerabad PS, Medchal Road, Kuthbullapur (Mandal), Ranga Reddy District – 500 014.
3.	SRI MADIPALLY BHASKAR, S/o. Balaiah, Post: Siddenki, Jangaon Mandal, Warangal District – 506 201.

- III. G.O.Ms.No.101, Law (LA & J – HOME COURTS.C) DEPARTMENT, dated 17.08.2013.

SL.No.	OFFICER NAME AND ADDRESS
4.	SRI J.SRAVAN KUMAR, S/o. J.Dasu, D.No. 30-4-23/B, Krishna Garden, Visakhapatnam – 530 020.
5.	SRI SHAIK PEDA KHASIM, S/o. Shaik Bala Khasim Saheb, C/o Sai Rama Devi, H.No. 1-4-27/71/188, Padmashali Colony, Gandhi Nagar, Hyderabad.
6.	SRI S. KALYANA CHAKRAVARTHY, D.No. 12-188, Kothapet, Addanki. Prakasham District – 523 201.
7.	SRI V. SRINIVAS, S/o. Sri V.Venkateswarlu, H.No. 8-65, Ganeshnagar Street, M & PO Husnabad, Karimnagar District – 505 407.
8.	SRI K. VENKATESH, S/o. Sri K. Muthi Lingaiah, H.No. MC-98, Malakpet Colony, Near TV Tower, Hyderabad 36.

B.SPL. SECTION.

IV. G.O.Ms.No.102, Law (LA & J – HOME COURTS.C) DEPARTMENT, dated 17.08.2013.

SL.No.	OFFICER NAME AND ADDRESS
9.	SRI MOHAMMAD ABUTALIB PARVEEZ SHAIK, Door No.30-49, Near Railway Station Road, Vinukonda — 522 647, Guntur District.
10.	MS. MANJULATHA ARAVETI, D.No.4/515-24, Y.S. Nagar, Kadapa — 516 001.
11.	MS. SATYA LAKSHMI PRASANNA VANAPALLI, Flat No.309, VKS Residency, Near HDFC Bank, Jeedimetla Village, Quthbullapur (M), Ranga Reddy District, Hyderabad — 500 055
12.	SRI RAVINDER SATTU, H.No.4-7-15/67/A, Raghavendranagar, Nacharam, Ranga Reddy District — 500 076
13.	SRI VIJAYA KUMAR REDDY, Varagam Reddy, Minamareddigari Palli, Sambepalli (P) & (M), Y.S.R. Kadapa District — 516 215
14.	SRI RAJU MUDIGONDA, Court Master, High Court of A.P., Hyderabad—500 066.
15.	SRI AJAY KUMAR JADHAV, Hasnapoor Post & Village, Uttoor Mandal, Adilabad District — 504 311.
16.	MS. ASIFA SULTHANA, G.C., Flat No.302, 4/1236/8, Silvar Sand Apts., Opp. ST. Geoge's Degree Womens College, Abids, Hyderabad — 500 001
17.	SRI SAI KUMAR, MUTHALAYA, H.No.6-4-134, Bholakpur, Sec'bad — 500 080.
18.	MS. LAVANYA NALABOLU, Flat No.201, Second Floor, Shivalahari Apartments, Street No.3, Himayatnagar, Hyderabad.
19.	MS. REDDY PRASANNA, NANDALURI, Plot No.19, Street No.6, Opp. To Sai Temple, Dwarakamai Nagar, Vanasthalipuram, Hyderabad — 500 070.
20.	SRI HARI KISHAN LAL HEEREKAR, D.No.6-1-193, Old CIB Quarters, Khairthabad, Hyderabad — 500 004
21.	MS. RADHIKA ADEPU, H.No.16-2-754/18 & 19, Flat No.401, Padmavathi Kotha, A.P.A.U.Colony, Dilsukhnagar, Hyderabad - 500 036.
22.	MS. SREE LAKSHMI NAGEEDI, D.No.11-9-44, Daspalla Layout, Visakhapatnam— 530 002,
23.	SRI VIJAYACHANDAR SAMUDRALA D.No.13-189, Sitanagaram, Tadepalli Mandal, Guntur District— 522 501.
24.	MS. SRIVIDYA PRATTIPATI, Door No.75-1-3, Flat # A5, Bluemoon Apartments —III, Prakash Nagar, Rajahmundry — 533 103, E.G. District.

## B.SPL. SECTION.

25.	SRI RAMALINGAM GANDU, H.No.6-3-855, Gandhi Nagar, Nalgonda Town & Dist. - 508 001.
26.	SRI KRISHNA PRASAD AMPOLU, Chodavaram (Post) & (Vill.), Narasannapeta (Mandal), Srikakulam District - 532 425.
27.	MS. BHARATHI ERRA, Room No.102, Campus Hostel for Ladies-I, Osmania University, Tarnaka, Hyderabad-500 007.
28.	SRI K.RAMA RAO PASI D.No.3-93, Behind Surya Mahal Theatre, Vakalapudi, Kakinada Rural, E.G. District—533 005.
29.	MS. ARPITHA MARAM REDDY, H.No.10-1-909, A.C. Guards, Saifabad, Hyderabad-500 004.
30.	MS. KAVITHA KARNATI, H.No.1-6-202/8/35/1, Babuji Nagar, Musheerabad, Hyderabad-500 048.
31.	SRI YUVA RAJA KARINGULA, H.No.1-5-70, Near C.P.M. Office, Suryapet, Nalgonda District -508 213.
32.	SRI UPENDER RAO JABISETTI, H.No.5-1-29/A, Kaviraj Nagar, Khammam- 507 002.
33.	SRI THOUSHEED HUSSAIN A. H.No.39/70, K.V.R. Garden, Kurnool - 518 001.
34.	SRI SIVA KIRAN MAVURI, H.No.24c-3-6/1, Kandukuri Vari Thota, Pathebad, Eluru, W.G. District — 534 002.
35.	MS. KALARCHANA GOGI, D.No.2-2-647/80/6, C.E. Colony, Bagh Amberpet, Hyderabad - 500 013.
<b>LIST OF CANDIDATES SELECETED UNDER RECRUIEMENT BY TRANSFER</b>	
36.	SRI SHAIK IBRAHIM SHARIEF, H.No.26-41 -103/1, A.T.Agraharam, 4 <sup>th</sup> line, V. K.Colony, Op. AEL Church Lane, Guntur - 522 004.
37.	MS. SHAIK REHANA, 3rd Lane, Navabharat Nagar, Royal Fort Apartment -204, Behind Goutam Concept School, Guntur-522 006.
38.	SRI R.ASHOK KUMAR, D. No.2-24/B, K.V.S. Street, Oldpet, Palamaner, Chittoor District — 517 408
39.	MS. P.PADMAVATHI, Flat No.207, Geetanjali Apartment, Ramagiri, Nalgonda — 508 001.
40.	SRI A.NAGARAJU, Plot No.212/B, Bhagiratha Colony, Mahabubnagar -509 001.
41.	MS. B.SOUJANYA, Office of A.P.P.O., JFCM Court, Godavarikhani, Karimnagar - 505 209.
42.	SRI CH.SRINIVASA BABU, Asst. Public Prosecutor, D.No.25-1 9-92/1, Sampathnagar, Guntur- 522 004.